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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.03.2019

C.P./260/32/2017

O.A./260/451/2016

FO

ITEM NO: 38

FOR APPLICANTS(S) Adv. : Mr.K.K.Rout

A K PATTANAYAK

-V/S-

MR A R SAIKH

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal
	<p>Heard both the learned counsels for applicant and the respondents.</p> <p>2. The order of the Tribunal was to consider and dispose of the representation of the applicant vide order dated 14.7.2016. Learned counsel for the respondents submitted that he has obtained instruction from the respondents that the representation of the applicant has been disposed of in the meantime.</p> <p>3. In view of the above submissions of learned counsel for the respondents the CP is dropped with liberty to the applicant to take appropriate action under the law if he has any further grievance.</p> <p>4. Since the applicant has not received the copy of the order by which the representation is disposed of, the respondents are to send a copy of the order to the applicant if it is not sent already.</p> <p>5. Copy of this order be handed over to both the learned counsels.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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